

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2017**

**Dated: 24<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Torrent Power Limited**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Nivesh Kumar for  
Mr. H.S. Jaggi**

**ORDER**

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on **12.09.2017**.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*